

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

West Bengal Act II of 2001¹

THE WEST BENGAL APPROPRIATION ACT, 2001.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 7th March, 2001.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2001.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2001;

It is hereby enacted in the Fifty-second Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation Act, 2001. Short title.
2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees four thousand one hundred seven crore fifty lakh fifty-nine thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2001, in respect of the services and purposes specified in column 2 of the Schedule. Issue of Rs. 4107.50.59,000 out of the Consolidated Fund of West Bengal for the year 2000-2001.
3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2001. Appropriation.

¹For proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 23rd February, 2001.

(Schedule.)

SCHEDULE

(See sections 2 and 3.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
1	2011—State Legislature ..	4,03,85,000	..	4,03,85,000
Serial 2	2012—Governor	9,13,000	9,13,000
3	2013—Council of Ministers ..	15,00,000	..	15,00,000
4	2014—Administration of Justice	1,44,31,000	1,44,31,000
	(b) Fiscal Services			
	(i) Collection of Taxes on Income and Expenditure			
6	2020—Collection of Taxes on Income and Expenditure. ..	24,73,000	..	24,73,000
	REVENUE ACCOUNT			
	A—General Services			
	(b) Fiscal Services			
	(ii) Collection of Taxes on Property and Capital Transactions			
8	2030—Stamps and Registration ..	3,58,30,000	..	3,58,30,000
9	2035—Collection of Other Taxes on Property and Capital Transactions. ..	1,49,000	..	1,49,000
	(iii) Collection of Taxes on Commodities and Services			
11	2040—Taxes on Sales, Trade, etc. ..	9,35,40,000	..	9,35,40,000
12	2041—Taxes on Vehicles ..	61,73,000	1,57,000	63,30,000

The West Bengal Appropriation Act, 2001.

II of 2001.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	(iv) Other Fiscal Services			
14	2047—Other Fiscal Services ..	23,75,000	..	23,75,000
	(c) Interest Payment and Servicing of Debt			
Serial 15	2048—Appropriation for reduction or avoidance of Debt.	37,66,00,000	37,66,00,000
16	2049—Interest Payments ..	1,00,000	293,26,99,000	293,27,99,000
	(d) Administrative Services			
Serial 17	2051—Public Service Commission	23,81,000	23,81,000
18	2052—Secretariat—General Services ..	3,26,20,000	..	3,26,20,000
19	2053—District Administration ..	2,16,97,000	..	2,16,97,000
20	2054—Treasury and Accounts Administration ..	5,41,48,000	..	5,41,48,000
21	2055—Police ..	83,79,16,000	38,89,000	84,18,05,000
22	2056—Jails ..	9,09,61,000	..	9,09,61,000
24	2058—Stationery and Printing ..	55,48,000	40,000	55,88,000
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
25	2059—Public Works ..	17,97,96,000	..	17,97,96,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay of Public Works ..	3,59,61,000	..	3,59,61,000

The West Bengal Appropriation Act, 2001.

[West Ben. Act

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	B—Capital Account of Social Services			
	(b) Health and Family Welfare			
25	4210—Capital Outlay on Medical and Public Health (Excluding Public Health) (Buildings).	1,10,000	1,10,000
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings) (Buildings).	1,28,000	1,28,000
	Total ..	21,57,57,000	2,38,000	21,59,95,000
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
26	2070—Other Administrative Services (Fire Protection and Control). ..	1,22,00,000	..	1,22,00,000
27	2070—Other Administrative Services (Excluding Fire Protection and Control). ..	8,90,55,000	..	8,90,55,000
	(e) Pension and Miscellaneous General Services			
28	2071—Pensions and Other Retirement Benefits. ..	369,75,00,000	..	369,75,00,000
29	2075—Miscellaneous General Services ..	5,94,03,000	..	5,94,03,000

II of 2001.]

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
30	2202—General Education ..	803,90,49,000	..	803,90,49,000
	2203—Technical Education ..	6,92,30,000	..	6,92,30,000
	2205—Art and Culture ..	4,35,69,000	..	4,35,69,000
	Total ..	815,18,48,000	..	815,18,48,000
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
31	2204—Sports and Youth Services ..	6,93,58,000	..	6,93,58,000
	(b) Health and Family Welfare			
32	2210—Medical and Public Health (Excluding Public Health). ..	20,18,97,000	1,00,000	20,19,97,000
33	2210—Medical and Public Health (Public Health). ..	6,99,08,000	..	6,99,08,000
34	2211—Family Welfare ..	7,14,17,000	25,000	7,14,42,000
	F—Loans and Advances			
	6211—Loans for Family Welfare ..	2,34,00,000	..	2,34,00,000
	Total ..	9,48,17,000	25,000	9,48,42,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
35	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution).	25,52,76,000	..	25,52,76,000
	2216—Housing ..	17,31,42,000	..	17,31,42,000
	Capital Expenditure Outside the Revenue Account			
36	B—Capital Account of Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	4216—Capital Outlay on Housing ..	98,19,000	4,69,000	1,02,88,000
	Total ..	18,29,61,000	4,69,000	18,34,30,000
	REVENUE ACCOUNT			
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
37	6217—Loans for Urban Development ..	10,79,47,000	..	10,79,47,000
	REVENUE ACCOUNT			
	B—Social Services			
	(d) Information and Broadcasting			
38	2220—Information and Publicity ..	2,51,24,000	..	2,51,24,000

II of 2001.]

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
41	REVENUE ACCOUNT			
	B—Social Services			
	(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes			
	2225—Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. ..	18,32,48,000	..	18,32,48,000
	C—Economic Services			
	(c) Special Areas Programmes			
	2575—Other Special Areas Programmes (Tribal Areas Sub-Plan). ..	3,20,10,000	..	3,20,10,000
42	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(g) Capital Account of Transport			
	5054—Capital Outlay on Roads and Bridges (Tribal Areas Sub-Plan). ..	1,94,39,000	..	1,94,39,000
	Total ..	23,46,97,000	..	23,46,97,000
	REVENUE ACCOUNT			
	B—Social Services			
42	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare (Social Welfare). ..	31,56,25,000	1,35,000	31,57,60,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
	(g) Social Welfare and Nutrition			
42	4235—Capital Outlay on Social Security and Welfare (Social Welfare). ..	1,40,00,000	..	1,40,00,000
	Total ..	32,96,25,000	1,35,000	32,97,60,000

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
43	2236—Nutrition ..	32,18,91,000	..	32,18,91,000
44	2245—Relief on account of Natural Calamities. ..	562,01,51,000	..	562,01,51,000
	(h) Others			
45	2251—Secretariat—Social Services ..	6,45,35,000	..	6,45,35,000
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2250—Other Social Services ..	2,72,92,000	..	2,72,92,000
	Capital Expenditure Outside the Revenue Account			
46	B—Capital Account of Social Services			
	(h) Others			
	4250—Capital Outlay on Other Social Services. ..	7,00,000	..	7,00,000
	Total ..	2,79,92,000	..	2,79,92,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
47	2401—Crop Husbandry (Excluding Horticulture and Vegetable Crops).	45,000	45,000
49	2403—Animal Husbandry ..	16,18,000	..	16,18,000

The West Bengal Appropriation Act, 2001.

II of 2001.]

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
	2404—Dairy Development ..	95,01,000	..	95,01,000
	Capital Expenditure Outside the Revenue Account			
50	C—Capital Account of Economic Services		-	
	(a) Capital Account of Agriculture and Allied Activities			
	4404—Capital Outlay on Dairy Development (Excluding Public Undertakings). ..	5,10,000	..	5,10,000
	Total ..	1,00,11,000	..	1,00,11,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
51	2405—Fisheries ..	12,83,07,000	..	12,83,07,000
52	2406—Forestry and Wild Life ..	5,94,48,000	..	5,94,48,000
54	2408—Food, Storage and Warehousing ..	3,38,98,000	..	3,38,98,000
55	2415—Agricultural Research and Education ..	6,86,81,000	..	6,86,81,000
56	2401—Crop Husbandry (Horticulture and Vegetable Crops). ..	12,00,000	..	12,00,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
	2425—Co-operation ..	89,97,000	..	89,97,000
	F—Loans and Advances			
57	6425—Loans for Co-operation ..	1,00,00,000	..	1,00,00,000
	Total ..	1,89,97,000	..	1,89,97,000

The West Bengal Appropriation Act, 2001.

[West Ben. Act

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consol- idated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Rural Development			
62	2515—Other Rural Development Programmes (Panchayati Raj). ..	230,68,24,000	..	230,68,24,000
63	2515—Other Rural Development Programmes (Community Development). ..	4,43,90,000	..	4,43,90,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Special Areas Programme			
64	2551—Hill Areas ..	37,74,56,000	..	37,74,56,000
	2575—Other Special Areas Programme ..	96,53,47,000	..	96,53,47,000
	Capital Expenditure Outside the Revenue Account			
65	C—Capital Account of Economic Services			
	(c) Capital Account of Special Areas Programme			
	4575—Capital Outlay on Other Special Areas Programme. ..	18,65,79,000	..	18,65,79,000
	Total ..	115,19,26,000	..	115,19,26,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Irrigation and Flood Control			
	2701—Major and Medium Irrigation	11,23,000	11,23,000
	Capital Expenditure Outside the Revenue Account			
66	C—Capital Account of Economic Services			
	(d) Capital Account of Irrigation and Flood Control			
	4701—Capital Outlay on Major and Medium Irrigation. ..	29,17,00,000	4,00,000	29,21,00,000
	Total ..	29,17,00,000	15,23,000	29,32,23,000

The West Bengal Appropriation Act, 2001.

II of 2001.]

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Irrigation and Flood Control			
67	2702—Minor Irrigation ..	29,27,45,000	..	29,27,45,000
	2705—Command Area Development ..	3,40,000	..	3,40,000
	Total ..	29,30,85,000	..	29,30,85,000
	REVENUE ACCOUNT			
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(d) Capital Account Irrigation and Flood Control			
68	4711—Capital Outlay on Flood Control Projects. ..	83,59,00,000	..	83,59,00,000
	(e) Capital Account of Energy			
69	4801—Capital Outlay on Power Projects ..	5,00,00,000	..	5,00,00,000
	F—Loans and Advances			
	6801—Loans for Power Projects ..	687,00,44,000	..	687,00,44,000
	Total ..	692,00,44,000	..	692,00,44,000

(Schedule.)

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(f) Industry and Minerals			
	2852—Industries (Closed and Sick Industries)	2,37,000	..	2,37,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
74	4875—Capital Outlay on Other Industries (Closed and Sick Industries).	..	3,91,000	3,91,000
	F—Loans and Advances			
	6858—Loans for Engineering Industries (Closed and Sick Industries).	7,90,09,000	..	7,90,09,000
	Total	7,92,46,000	3,91,000	7,96,37,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(f) Industry and Minerals			
76	2853—Non-Ferrous Mining and Metallur- gical Industries.	3,46,000	..	3,46,000
	(g) Transport			
77	3051—Ports and Lighthouses	6,95,000	..	6,95,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(g) Transport			
78	3053—Civil Aviation	1,18,000	..	1,18,000

The West Bengal Appropriation Act, 2001.

II of 2001.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(g) Transport			
	3054—Roads and Bridges ..	6,00,99,000	2,92,000	6,03,91,000
	Capital Expenditure Outside the Revenue Account			
79	C—Capital Account of Economic Services			
	(g) Capital Account of Transport			
	5054—Capital Outlay on Roads and Bridges	72,88,79,000	1,80,76,000	74,69,55,000
	Total ..	78,89,78,000	1,83,68,000	80,73,46,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(g) Transport			
80	3055—Road Transport ..	52,79,62,000	..	52,79,62,000
	3056—Inland Water Transport ..	60,000	..	60,000
	Total ..	52,80,22,000	..	52,80,22,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(g) Capital Account of Transport			
	F—Loans and Advances			
81	7075—Loans for Other Transport Services ..	2,75,00,000	..	2,75,00,000

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(i) Science, Technology and Environment			
82	3425—Other Scientific Research ..	32,000	..	32,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(j) General Economic Services			
83	3451—Secretariat—Economic Services ..	3,84,000	7,16,000	11,00,000
84	3452—Tourism ..	48,32,000	..	48,32,000
85	3454—Census, Surveys and Statistics ..	5,57,96,000	..	5,57,96,000
86	3456—Civil Supplies ..	19,34,000	..	19,34,000
	F—Loans and Advances			
87	7465—Loans for General Financial and Trading Institutions. ..	45,00,000	..	45,00,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(j) General Economic Services			
88	3475—Other General Economic Services ..	23,84,000	..	23,84,000

The West Bengal Appropriation Act, 2001.

II of 2001.]

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
93	4856—Capital Outlay on Petro-Chemical Industries (Excluding Public Undertakings).	162,24,70,000	..	162,24,70,000
	4885—Other Capital Outlay on Industries and Minerals (Excluding Public Undertakings).	3,43,03,000	..	3,43,03,000
	Total ..	165,67,73,000	..	165,67,73,000
	F—Loans and Advances			
94	6859—Loans for Tele-Communication and Electronic Industries. ..	55,75,000	..	55,75,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
95	4860—Capital Outlay on Consumer Industries (Excluding Public Undertakings and Closed & Sick Industries and Foods & Beverages).	1,00,00,000	..	1,00,00,000
	F—Loans and Advances			
	6860—Loans for Consumer Industries (Excluding Public Undertakings and Closed & Sick Industries and Foods & Beverages).	55,00,00,000	..	5,00,00,000
	Total ..	56,00,00,000	..	56,00,00,000
	E—Public Debt			
Serial 98	6003—Internal Debt of the State Government	..	20,39,82,000	20,39,82,000
	F—Loans and Advances			
99	7610—Loans to Government Servants etc. . .	20,00,00,000	..	20,00,00,000
	Grand Total ..	3751,79,57,000	355,71,02,000	4107,50,59,000

[West Ben. Act II of 2001.]

**Statement of Objects and Reasons on
the West Bengal Appropriation Bill, 2001**

(Bill No. 18 of 2001).

STATEMENT OF OBJECTS AND REASONS.

The object of the Bill is to provide for the appropriation out of the Consolidated Fund of West Bengal of the moneys required for the year 2000-2001 to meet—

- (a) the supplementary or additional grants made by the Assembly, and
- (b) the supplementary or additional expenditure charged on the Consolidated Fund of West Bengal, but not exceeding, in any case, the amount shown in the Statement previously laid before the House in pursuance of article 205(1) of the Constitution of India.

2. Under the Constitution of India no money can be withdrawn from the Consolidated Fund of West Bengal except in accordance with an appropriation made by law.

KOLKATA,
The 22nd February, 2001.

ASIM KUMAR DASGUPTA,
Member-in-charge.